

Wednesday, June 1, 1881

COUNCIL OF GOVERNOR GENERAL  
OF  
INDIA

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1881

P . L .

ABSTRACT OF THE PROCEEDINGS

OF THE

Council of the Governor General of India,

ASSEMBLED FOR THE PURPOSE OF MAKING

LAWS AND REGULATIONS.

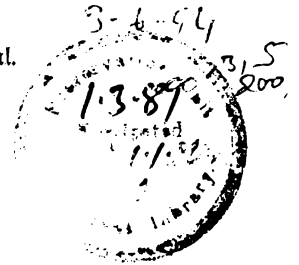
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WITH INDEX.

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CALCUTTA:

OFFICE OF THE SUPERINTENDENT OF GOVERNMENT PRINTING, INDIA.

1882.

*Abstract of the Proceedings of the Council of the Governor General of India,  
assembled for the purpose of making Laws and Regulations under the  
provisions of the Act of Parliament 24 & 25 Vic., cap. 67.*

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The Council met at Government House, Simla, on Wednesday, the 1st June, 1881.

P R E S E N T :

His Excellency the Viceroy and Governor General of India, K.G., G.M.S.I.,  
G.M.I.E., *presiding*.

His Honour the Lieutenant-Governor of the Punjab, K.C.S.I.

His Excellency the Commander-in-Chief, G.C.B., C.I.E.

The Hon'ble Whitley Stokes, C.S.I., C.I.E.

The Hon'ble Rivers Thompson, C.S.I., C.I.E.

The Hon'ble J. Gibbs, C.S.I., C.I.E.

Major the Hon'ble E. Baring, R.A., C.S.I., C.I.E.

Major-General the Hon'ble T. F. Wilson, C.B., C.I.E.

The Hon'ble C. Grant, C.S.I.

CENTRAL PROVINCES LAND-REVENUE BILL.

The Hon'ble MR. GRANT moved that the Report of the Select Committee on the Bill to consolidate and amend the law relating to Land-revenue and the powers of Revenue-officers in the Central Provinces be taken into consideration.

The Motion was put and agreed to.

The Hon'ble MR. GRANT asked leave to postpone the motion that the Bill, as amended, be passed.

Leave was granted.

BANKI LAWS BILL.

The Hon'ble MR. STOKES introduced the Bill to amend the law in force in the Mahál of Bánki, and moved that it be referred to a Select Committee consisting of the Hon'ble Mr. Thompson and the Mover.

The Motion was put and agreed to.

The Hon'ble MR. STOKES also moved that the Bill be published in the *Calcutta Gazette* in English and in such other languages as the Local Government might think fit.

The Motion was put and agreed to.

The Council adjourned to Wednesday, the 8th June, 1881.

SIMLA ; The 1st June, 1881. }	R. J. CROSTHWAITE, <i>Officiating Secretary to the Government of India,</i> <i>Legislative Department.</i>
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